

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2017 &
IA NO. 572 OF 2017**

Dated: 24th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Simran Wind Project Limited

.... Appellant(s)

Vs.

**Tamil Nadu Generation and Distribution Corporation
Limited & Anr.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s)

: Mr. Vallinayagam
Ms. Amali for R-1

Mr. Sethu Ramalingam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt